

No. DSJ/BLP/CN/4-2/MV/98-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 26th November, 2021

AUCTION NOTICE.

Public auction of the condemned Maruti Suzuk Dzire bearing registration No. HP-24C-0100 (Model-2010) of District & Sessions Judge, Bilaspur will be held on **30.12.2021 at 3 PM in the premises of the Judicial Complex, Bilaspur,** District Bilaspur, H.P.

The auction will be conducted by the Auction Committee constituted vide this office order of even number dated 26th November, 2021. The perspective bidders will have to pay a sum of Rs. 20,000/- as bid security before taking part in the bid before 2.30 PM on 30.12.2021 subject to refund to the un-successful bidders when the auction is over. The bid security of successful bidder will be adjusted toward the payment of the total bid money. The highest bidder will be declared at the stroke of the hammer and he shall have to deposit 25% of the bid value before the committee immediately after the bid is over. The Condemned vehicle will have to be removed by the highest bidder after depositing the total bid money with in the period of one week from the date of auction. The aforesaid auction committee has the right to accept or reject the auction without assigning any reason. The perspective bidders can inspect the said vehicle on any working day from 10 AM to 5 PM.

SA
District & Sessions Judge,
Bilaspur, H.P.

Endst. No. DSJ/BLP/CN/4-2/MV/98-⁷⁸⁸⁷ dated Bilaspur, the 26th Nov. 2021.
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1. The Registrar General, High Court of H.P., Shimla for information please.
2. All the District & Sessions Judges in Himachal Pradesh;
3. The Deputy Commissioner, Bilaspur, H.P.;
for information and vide publicity.
4. The Additional District & Sessions Judge, Ghumarwin for information and necessary action *with the request to submit the compliance report to this office.*
5. The Senior Civil Judge-cum-CJM, Bilaspur;
6. The Civil Judge-cum-JMFC, Bilaspur;
for information and necessary action.
7. The District Public Relation Officer, Bilaspur, H.P. for wide publicity under intimation to this office.
8. Notice board of this office as well as of all the Subordinate Courts of this Division and Deputy Commissioner, Bilaspur, SDM & Tehsildar Sadar/ Ghumarwin/Jhandutta/Swarghat for wide publicity.
9. Notice Board of Bus Stand, HRTC, Bilaspur & Ghumarwin.
10. The Assistant Programmer of this office to upload the same on the website of this Division for wide publicity.

SA
District & Sessions Judge,
Bilaspur, H.P.